

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 256 of 2012**

**Dated : 5<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Nava Bharat Ventures Ltd. ... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv.  
Mr. R.M. Patnaik  
Mr. P.P. Mohanty**

**Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1**

**ORDER**

Written Submissions have already been filed by the learned counsel for the Appellant. Written Submissions are being filed today by the learned counsel for the Respondent after serving copy on the other side.

Post the matter for further hearing on **10.01.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/vs